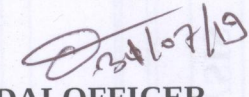


**OFFICE OF THE NODAL OFFICER
SAMASTIPUR
ORDER NO 32 /COMPUTER CELL /DATED**

As directed it is to inform to all the courts that every month the data has to be uploaded at the Website of Patna High Court , Patna . So all the Bench Clerk and Office are directed to fill up the data before 4 August 2019 and Submit the report to the Server Room. The Data has to be uploaded on dated 05 August 2019.


NODAL OFFICER
SAMASTIPUR

PATNA HIGH COURT E-COURT MONITORING & ANALYSIS

PROJECT PROGRESS STATUS

0	Name of Court :-		
1	Total Cases Pending in CIS in the Court	Total Cases Pending Physically in the Court	
2	Total Judgements & Orders Uploaded last Month(July 2019)	Total Judgements & Orders pronounced last Month (July 2019)	
4	Total Number of Backlog Cases not yet entered in CIS	Total Judgement and Order Uploaded till Now.	
5	How many Mobile Number is entered daily on CIS through UPDATE CASE INFORMATION Module of CIS (approx)	Undated Cases (On Date _____)	
6.	Is Your DPR Sending on daily basis or Not		

Signature of Officer Clerk

Signature of Bench Clerk

Signature of P.O